on the Table 1378

the Rice and Paddy (Assam) Price Control Order, 1960.

(14) Notification G.S.R. No. 51, dated 12th January, 1960, publishing an amendment in the Rice and Paddy (Assam) Price Control Order, 1960.

Papers laid

- (15) Notification G.S.R. No. 119, dated the 21st January, 1960, publishing an amendment in the Rice (Northern zone) Movement Control Order, 1958.
- (16) Notification G.S.R. No. 120, dated the 21st January, 1960, publishing an amendment in the Punjab Paddy (Export Control) Order, 1959.
- (17) Notification G.S.R. No. 121, dated the 21st January, 1960, publishing an amendment in the Inter-Zonal Wheat Movement Control Order, 1957.
- (18) Notification G.S.R. No. 123, dated the 29th January, 1960, publishing an amendment in the Rice (Eastern Zone) Movement Control Order, 1959.
- (19) Notification G.S.R. No. 124, dated the 29th January, 1960, publishing an amendment in the Calcutta Rice (Movement Control) Order, 1959.
- (20) Notification G.S.R. No. 125, dated the 29th January, 1960, rescinding Government Notification G.S.R. No. 1238, dated the 6th November, 1959.

[Placed in Library. See No. LT-1876/60 for (1) to (20).]

TWENTY-THIRD REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1959-60).

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir I beg 10 lay on the Table a copy of the Twenty-third Report of the Rublic Accounts Committee (1959-60) on the Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1957-58.

MESSAGE FROM THE LOK SABHA

THE COMPANIES (AMENDMENT) BILL, 1959

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

'1 am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Friday, the 19th February, 1960, adopted the following motion in regard to the Companies (Amendment) Bill, 1959: —

That this House recommends to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Companies (Amendment) Bill, 1959 in the vacancy caused by the death of Shri H. D. Rajah and communicate to this House the name of member so appointed by Rajya Sabha to the Joint Committee.

I am to request that the concurrence of Rajya Sabha in the said motion, and also the name of the member of Rajya Sabha appointed to the Joint Committee, may be communicated to this House".

THE BUDGET (RAILWAYS)— 1960-61—GENERAL DISCUSSION

MR. CHAIRMAN: We have three days allotted for the discussion on the Railway Budget. Mr. Govinda Reddy will initiate.

SHRI M. GOVINDA REDDY: (Mysore): Mr. Chairman, Sir, I have great pleasure in rising to support the Budget proposals placed by the hon. Minister of Railways before us. Along with these proposals he has been good

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